

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:469
ANSWERED ON:25.11.2005
TEXTILE WORKERS REHABILITATION FUND SCHEME
Ramadass Prof. M

Will the Minister of TEXTILES be pleased to state:

- (a) the number of Textile Mills closed as on 31.3.2005;
- (b) the number of closed mills whose workers have approached the office of Textile Commissioner to avail the benefits under the Textile Workers Rehabilitation Fund Scheme (TWRFS);
- (c) whether the Government propose to convene a meeting of the representatives of the State Governments and Trade Union to sort out the issue;
- (d) if so, the details thereof;
- (e) whether the Government is considering to amend the criteria of TWRFS;
- (f) if so, the details thereof;
- (g) whether the Government has any proposal to grant any interim relief to the workers of these closed mills; and
- (h) if so, the details thereof?

Answer

MINISTER OF TEXTILES (SHRI SHANKERSINH VAGHELA

- (a) As on 31.3.2005, 475 Textile Mills are closed in the country.
- (b) There are 44 closed mills which are eligible under the Scheme and whose workers have approached the Office of the Textile Commissioner, Mumbai, to avail the benefits under TWRFS.
- (c) & (d) Meetings with the representatives of State Governments and Trade Unions to ensure the smooth operation of TWRFS is a continuous process. In this context, recently, two meetings were convened in Ahmedabad on 13.02.2005 and 31.08.2005, respectively. Further, the Regional Offices of the Textile Commissioner is in regular touch with the State Government, Trade Unions, Official Liquidators, Provident Fund Authorities, etc., in their respective regions for the smooth implementation of the Scheme.
- (e) & (f): Recently, the eligibility criterion of workers under TWRFS has been modified by enhancing the wage ceiling upto Rs.3500/-, respectively, for the mills closed on or after 1.4.1993. In addition to this, no other criteria of TWRFS is presently under consideration of the Government.
- (g) No, Sir.
- (h) Does not arise.